

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

CP (IB) No. 173/Chd/Pb/2022

IN THE MATTER OF:

**Green Industrial Impex Pvt.
Ltd.**

...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 03.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.08.2024.

Sd/-

Court Officer

Mamta

03.07.2024.